

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Appointment of Senior Scale Stenographer in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

ORDER

No. 1462 of 2023/RG/NG-416-(I) Dated: 11-12-2023

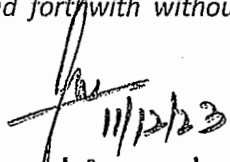
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Senior Scale Stenographers in the pay Level-7 (44900-142400) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	ID	Name, Parentage and Residence S/Shri	Category
1.	'2200000005089700000336	Sapna Bamotra D/o Shri Lalit Kumar R/o Panjtirth, near LIC Office, Jammu	OM
2.	'2200000005089700000067	Avish Kohli S/O Shri Manish Kohli R/O Bakshi Nagar, Jammu	EWS
3.	'2200000005089700000053	Mahavir Singh S/O Shri Darshan Singh R/O Kot Maira, Near Government Middle School, Jammu	ALC

Note:

- a) Posting orders of these appointees will be issued separately.
- b) The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Jammu within a period of 15 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- c) The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.



(Shahzad Azeem)
Registrar General

No. 55071-85 of 2023/RG/NG Dated 11-12-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Jammu
6. Registrar Recruitment, High Court Main Wing, Jammu
7. Director Finance, High Court Main Wing, Jammu
...for information

8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
11. S/Shri _____, Senior Scale Stenographer, for information and compliance.
12. Order Book


11/12/23.
Registrar General